

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

PETITION NUMBER	: CP/4/2016	
NAME OF THE PETITIONER(S)	: YSP PAULRAJ	
NAME OF THE RESPONDENT(S)	: STORE N MOVE PVT LTD	
UNDER SECTION	: 241/242 OF COMPANIES ACT 2016	

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

T. S. Parthasarathy
for Ramalingam & Associates
through their senior counsel Mr. E. Omprakash

Counsel for R1, R4 & R5



M/s. T. SARAVANAN
N. DHATCHAYANI

Counsel for
R2, R3 & R6



A. PRASANNA VENKAT
Adv for APR ASSOCIATES

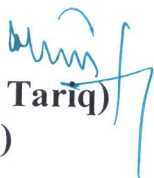
Counsel for
Petitioner



ORDER

Shri A Prasanna Venkat, counsel for petitioner present. Shri T S Parthasarathy, counsel for R1, R4 & R5 and Shri T Saravanan, counsel for R2 R3 & R6 present. Respondents in CA 7/2017 sought some time for submitting arguments as the senior counsel is away from India. Considering his request, time enlarged. Put up on **17.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

